



2026:AHC:29242-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 2180 of 2015

Rajpati

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	P.N. Tripathi
Counsel for Respondent(s)	:	Govt.Advocate

Court No. - 48

**HON'BLE CHANDRA DHARI SINGH, J.
HON'BLE DEVENDRA SINGH-I, J.**

1. As per office report dated 26.10.2024 based on the report of Chief Judicial Magistrate, Siddharth Nagar dated 25.10.2024, sole appellant - Rajpati has died.

2. Taking into consideration the above-said fact, the instant appeal is abated.

(Devendra Singh-I,J.) (Chandra Dhari Singh,J.)

February 10, 2026
Atul